

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for submission of
court fees.

Date : 12.01.2024

| SL. No. | C.A.No. | Date of Application | Case No. | Applicant | Court Fee Specification |
|---------|-------------|---------------------|------------------|---------------------------|--|
| 1 | 91810/2023 | 11.09.2023 | WP(C)/8417/2016 | S K BEHERA | 3.00,3*3 |
| 2 | 101330/2023 | 06.10.2023 | WA/51/2023 | S SAHOO | 72.00,3*72 |
| 3 | 101505/2023 | 07.10.2023 | WA/51/2023 | S K BEHERA | 72.00,3*72 |
| 4 | 101526/2023 | 07.10.2023 | WA/729/2023 | S K BEHERA | 72.00,3*72 |
| 5 | 101527/2023 | 07.10.2023 | WA/794/2023 | S K BEHERA | 72.00,3*72 |
| 6 | 102940/2023 | 10.10.2023 | WA/53/2023 | S K BEHERA | 72.00,3*72 |
| 7 | 102979/2023 | 10.10.2023 | WA/1523/2023 | S K BEHERA | 72.00,3*72 |
| 8 | 103898/2023 | 12.10.2023 | WA/735/2023 | SANJAY KUMAR BEHERA | 72.00,3*72 |
| 9 | 116646/2023 | 16.11.2023 | WA/1599/2023 | S N JENA | 4.00,3*4 |
| 10 | 126026/2023 | 12.12.2023 | WP(C)/25435/2014 | S N SHARMA | 32.00,3*32 |
| 11 | 126029/2023 | 12.12.2023 | WP(C)/25434/2014 | S N SHARMA | 38.00,3*38 dms |
| 12 | 130312/2023 | 22.12.2023 | RSA/276/2010 | J P KAR | 5.00,3*5 |
| 13 | 857/2024 | 04.01.2024 | CONTC/3436/2023 | M MOHANTY | 3.00,3*3 sent to xerox. Singh X |
| 14 | 1265/2024 | 05.01.2024 | CONTC/2215/2012 | A K NAYAK | 19.00,3*19 |
| 15 | 1633/2024 | 05.01.2024 | WP(C)/338/2021 | P.K.MOHANTY | 4.00,3*4 by hand Akhila Pati |
| 16 | 1641/2024 | 05.01.2024 | WA/2556/2023 | P K MOHANTY | 4.00,3*4 by hand Akhila Pati |
| 17 | 1642/2024 | 05.01.2024 | WP(C)/72/2015 | K K MOHANTA | 3.00,3*3 dms |
| 18 | 1857/2024 | 06.01.2024 | WP(C)/14389/2008 | M. R. SAHOO | 4.00,3*4 sent to xerox. By hand Kusa |
| 19 | 2668/2024 | 09.01.2024 | WPC(OA)/266/2019 | B SAMAL | 3.00,3*3 |
| 20 | 2698/2024 | 09.01.2024 | WP(C)/38562/2023 | S K PRADHAN | 5.00,3*5 |
| 21 | 2699/2024 | 09.01.2024 | WP(C)/38562/2023 | S K PRADHAN | 5.00,3*5 |
| 22 | 2700/2024 | 09.01.2024 | WP(C)/38562/2023 | L K PRADHAN | 5.00,3*5 |
| 23 | 2702/2024 | 09.01.2024 | WP(C)/38562/2023 | S K PRADHAN | 5.00,3*5 |
| 24 | 2703/2024 | 09.01.2024 | WP(C)/38562/2023 | S K PRADHAN | 5.00,3*5 |

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| 25 | 2705/2024 | 09.01.2024 | WP (C) /38562/2023 | S K PRADHAN | 5.00,3*5 |
| 26 | 2708/2024 | 09.01.2024 | WP (C) /17900/2011 | S K PRADHAN | 4.00,3*4 dms |
| 27 | 2710/2024 | 09.01.2024 | WP (C) /17900/2011 | S K PRADHAN | 4.00,3*4 dms |
| 28 | 2732/2024 | 09.01.2024 | WP (C) /42574/2023 | S K SWAIN | 4.00,3*4 |
| 29 | 2936/2024 | 10.01.2024 | WP (C) /34432/2023 | AJIT MOHARANA | 3.00,3*3 |
| 30 | 3165/2024 | 10.01.2024 | RVWPET/197/2022 | D SAMAL | 5.00,3*5 |
| 31 | 3166/2024 | 10.01.2024 | RVWPET/197/2022 | D SAMAL | 5.00,3*5 |
| 32 | 3183/2024 | 10.01.2024 | WP (C) /15957/2008 | R R DAS | DMS application. Court fee to be paid |
| 33 | 3184/2024 | 10.01.2024 | WP (C) /4265/2004 | K N SAHOO | DMS application. Court fee to be paid |
| 34 | 3187/2024 | 10.01.2024 | WP (C) /2569/2010 | P K MISHRA | DMS application. Court fee to be paid |
| 35 | 3189/2024 | 10.01.2024 | WP (C) /40273/2023 | D SWAIN | 5.00,3*5 sent to xerox d |
| 36 | 3193/2024 | 10.01.2024 | WP (C) /10744/2012 | P L MISHRA | 62.00,3*62 dms |
| 37 | 3234/2024 | 11.01.2024 | WPC (OA) /2581/2018 | J P KAR | 3.00,3*3 |
| 38 | 3692/2024 | 11.01.2024 | WP (C) /14113/2006 | B K MISHRA | 3.00,3*3 dms |
| 39 | 3994/2024 | 12.01.2024 | ABLAPL/13150/2023 | A. K. MOHANTY | 2.00,3*2 SENT TO XEROX. by hand Singh X |

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